

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/193/KOB/2024 in CP(IBC)/07/KOB/2023
SECTION	SEC. 121 (b) & 123(1) IBC
NAME OF PARTIES	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED V/S RAHEEM RAUTTHER MEERAN
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	K PARAMESWARAN NAIR (RP)

24th JULY 2024

O R D E R

IA(IBC)/193/KOB/2024 in CP(IBC)/07/KOB/2023

Learned Counsel Mr. Vinod P V appears on behalf of the FC through virtual mode. None appears on behalf of the Respondent.

In the interests of justice, list this matter for further consideration on **01.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**